

MONDAY, 24 JULY, 2017
11.30 A.M.

1. QUESTIONS

(a) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the table.

2. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-1)

- Demand No. 2 - General Administration & Coordination
- Demand No. 14 - Goa Sadan
- Demand No. 17 - Police
- Demand No. 18 - Jails
- Demand No. 22 - Vigilance
- Demand No. 23 - Home
- Demand No. 25 - Home Guards & Civil Defence
- Demand No. 26 - Fire & Emergency Services
- Demand No. 29 - Public Grievances
- Demand No. 75 - Planning, Statistics & Evaluation
- Demand No. 79 - Goa Gazetteer
- Demand No. 84 - Airport

3. GOVERNMENT BILL-INTRODUCTION

Shri Manohar Parrikar, Chief Minister/Minister for Vigilance to move for leave to introduce The Goa Lokayukta (Amendment) Bill, 2017.

ALSO to introduce the Bill.

4. GOVERNMENT BILL-CONSIDERATION AND PASSING

Shri Mauvin Godinho, Minister for Panchayats to move that The Goa Panchayat Raj (Amendment) Bill, 2017, be taken into consideration.

ALSO to move that the Bill be passed.